NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 96(ND)2015 CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

NAME OF THE COMPANY:

M/s. ITC Ltd.

Vs.

M/s. Logix Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

DESIGNATION REPRESENTATION MR SUDIPTO SARKAR, SR. ADV. Petitioner, Ader MR. L. K. BHUSHAN, AOV. MA ANERUDH ARUKUMAR ARW.

2. Hr. Muhammed A. Khan
Hr. Jackal Lengh
Hr. Amant Kannojiya

Respondent, Adv.

Respondent, Adv.

ORDER

At the request of the parties, the matter is adjourned to 04.08.2016 at 10.30 AM.

[R. VARDHARAJAN] MEMBER(J)

[S.K. MOHAPATRA] MEMBER(T)

Date:20.07.2017

[ravi]